

**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No. 2752/2020  
(S.W.P. No. 16/2017)

This, the 29<sup>th</sup> day of April, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Dinesh Sharma, Member (A)**

Zoona Begum

.....Applicant

(Mr. Z.A. Wani)

VERSUS

State of J & K and others

..Respondents

(Mr. Amit Gupta, AAG)

**ORDER (ORAL)**

**Mr. Rakesh Sagar Jain, Member (J):**

The T.A. arises out of an SWP (T.A. No. 2752/2020) wherein the relief was claimed against the post of Aganwani Worker. It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**( Dinesh Sharma )  
Member (A)**

**( Rakesh Sagar Jain )  
Member (J)**

JNS